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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संग्रहण के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed
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CENTRAL BOARD OF DIRECT TAXES

CORRIGENDA

New Delhi, the 15th October 1976

S.O. 679(E).—In the notification of the Central Board of Direct Taxes No. S.O. 372(E), dated the 28th May, 1976, published at pages 1187 to 1189 of the Gazette of India, Extraordinary, Part II—Section 3, Sub-section (ii), dated the 28th May, 1976, at page 1189, in line 5, for "say profits", read "any profits".

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S. N. SHENDE, Secy.

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